

National Company Law Tribunal
Allahabad Bench
Allahabad

117(ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017.

NAME OF THE COMPANY: Shri Rajeev Kumar Singh

Vs.

M/s Dayal Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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|----|-------------------|----------|---------|--|
| 1. | NEELAM AHMAD | PCS | Peetham | |
| 2. | KARTIKEYA SARAN | Advocate | Petham | |
| 3. | SHIL KUMAR | PCS | " | |
| 4. | M. L. SHARMA ADV. | Advocate | " | |

Order dated 12.01.2017

117(ND)/2011 Shri Rajeev Kumar Singh Vs. M/s Dayal

Infrastructure Pvt. Ltd.

At the request of both sides, matter is to be relisted on

13.02.2017.

List on 13.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)



SH. H.P. CHATURVEDI (Judicial Member)



Dated 12.01.2017